

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.237

Dated : 10/09/2020

Pursuant to the reports of Sri Kaustav Mookherjee, Ld. Additional Chief Judicial Magistrate, Arambagh and Smt. Sweta Srivastava, Ld. Civil Judge (Jr. Divn.), 1<sup>st</sup> Court, Arambagh as informed through e-mail pertaining to the Covid positive of Sri Ajoy Bera, practicing advocate of Arambagh Court who has access to all the Court Staff, Ld. Advocates, Law Clerks as well as the Ld. Judicial Officers, as a precautionary measure, the entire judicial functioning of the Courts of Arambagh Sub-division **excepting the remand file** are hereby suspended with effect from this day i.e. from **10/09/2020 till 17/09/2020.**

Inform all concerned accordingly.

Sd/-  
District Judge, Hooghly

**Memo No. (copy) dated 10/09/2020.**

Copy forwarded for information and taking necessary action to :-

1. The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup> Court;
2. Judge, Special Court (E.C.Act)-cum-Additional District & Sessions Judge;
3. Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup> Fast Track Court;
4. The Civil Judge (Senior Division), 1<sup>st</sup>/2<sup>nd</sup>/Additional Court;
5. The Chief Judicial Magistrate;
6. The Additional Chief Judicial Magistrate;
7. The Civil Judge (Junior Division), 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup>/Additional Court;
8. The Judicial Magistrate, 2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup>/5<sup>th</sup>/Additional Court;
9. My Vernacular and English Department;
10. The Judge-in-charge, Accounts/Nezarath/Record Room/Copying Department(Civil/Criminal Wing);
11. The Secretary/President, Bar Association;

**HOOGHLY/CHANDERNAGORE/SERAMPORE/ARAMBAGH.**

12. Sri Sudip Mukherjee, System Officer, Hooghly – with a direction to circulate the same through e-mail/WhatsApp.

Sd/-

District Judge,  
Hooghly